

Annexure - 6													
Name of Corporate Debtor: Barracks Retail India Pvt Limited									Date of Commence ment of CIRP: 09.01.2024				
List of Creditors as on: 22.07.2025													
List of UnSecured Government Dues (Operational Creditor)													
												(Amount in Rs.)	
Sl.No	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interests	Amount Covered by Guarantee	Whether Related Party					
1	Income Tax Department	29.04.2025	5,05,88,580.00	3,780	Unsecured Creditor	0	0	No	-	-	5,05,84,800.00	-	Pursuant to the NCLT Court Order dated 22.07.2025